

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No.5053/2021  
(SWP No.1137/2009)

Friday, this the 28<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

Amrish Kumar, age 31 years,  
S/o Sh. Tej Ram,  
R/o Village Derka,  
Tehsil, Bhaderwah,  
District Doda.

..Applicant

(*Nemo* for applicant)

VERSUS

1. State of Jammu and Kashmir through  
Financial Commissioner,  
Home, J&K Govt. Civil Secretariat, Srinagar
2. Senior Superintendent of Police Doda.

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

**ORDER (ORAL)**

**Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of SWP No.1137/2009 filed before the Hon'ble High Court of Jammu & Kashmir, in which the applicant claims the relief in respect of the post of Special Police Officer



(SPO). The Tribunal does not have jurisdiction in respect of such matters.

2. Therefore, the Registry is directed to return the file to the Hon'ble High Court.

**( Tarun Shridhar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 28, 2021**  
/sunil/rk/ankit/sd/